

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

16. I.A. 2322/2022
IN
C.P.(IB)-1307(MB)/2017

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: L & T Finance Limited

V/s.

Global Gallarie Agencies Pvt Ltd.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Mr. G Aniruth Purusothaman, counsel appearing for the RP, Ms. Tejaswini Kaudallu a/w Adv. Navin Arora counsel appearing for the Applicant are present through virtual hearing.

I.A. 2322/2022

Court Officers Court No. I & Court No. III and Registry are directed to place all the pending applications along with reply if any, available before this bench on the next date of hearing. List this matter on **09.01.2023**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)